

Office of the District Judge, Jhargram

(English Department)

Establishment Order No: 44

Dated: Jhargram, the 30th day of July, 2021

In terms of Government Order No. 5142-J/JD/L/2S-23/04 (Part-VI) dated 20.07.2009 read with G.O. No. 5143-J/JD/L/2S-23/04 (Part-VI) dated 20.07.2009 issued by the Judicial Department with the concurrence of the Finance (A) Department vide their U.O. No. 1561 Group-'P' (Service) dated 01.06.2009, read with Finance Department's order Nos. 3840-F(P) dated 23.07.2014 and with clarified G.O. No. 4550-(F)P dated 11.06.2015, the following equivalent comparable posts of Bench Clerk, Grade-II are hereby created, classified and earmarked in the Scale of Pay of Rs. 4,500 – 9,700/- (Scale No. 10 under WBS (ROPA) Rules, 1998) since revised to Pay Band 3 i.e. Rs. 7,100—37,600/- with Grade pay of Rs. 3900/- (under WBS (ROPA) Rules, 2009) since revised to Level in the Pay Matrix 10 (Rs.32,100 – 82,900/-) (under the WBS (ROPA) Rules, 2019) on the basis of recommendation of the Shetty Commission with effect from 30.09.2019 i.e. the date of start functioning of the Judgeship of Jhargram.

The posts which are created, earmarked and declared as equivalent comparable post in Scale No 10 , P.B.-3 under WBS (ROPA) Rules. 2009 as follows.


1. Head Clerk-cum-Translator, District Judge's Court, Jhargram.
2. Nazir of the District Judge's Court, Jhargram.
3. Head Accountant of District Judge's Accounts Department, Jhargram.
4. Cashier of District Judge's Court, Jhargram.
5. Accountant, Chief Judicial Magistrate Court, Jhargram.
6. Cashier, Chief Judicial Magistrate Court, Jhargram.

The earmarked post of Head Clerk-cum-Translator/ Nazir of the District Judge's Court/ Head Accountant of District Judge's Accounts Department/ Cashier of District Judge's Court / Accountant, Chief Judicial Magistrate Court/ Cashier, Chief Judicial Magistrate Court, Jhargram are to be appointed from equivalent comparable post of Bench Clerk, Grade-II in Scale No 10 under WBS (ROPA) Rules, 1998 or may be promoted from the cadre of Bench Clerk Grade – III or Upper Division Clerks in Scale No.9, Pay Band 3 i.e. Rs. 7,100-37,600/- with Grade pay of Rs. 3,600/- [under WBS (ROPA) Rules, 2009] under the Judgeship of Jhargram.

Office to maintain separate Gradation List for the post of Head Clerk-cum-Translator/ Nazir of the District Judge's Court/ Accountant of District Judge's Accounts Department/ Cashier of District Judge's Court / Accountant, Chief Judicial Magistrate Court/ Cashier, Chief Judicial Magistrate Court, Jhargram / Bench Clerk, Grade-II or its equivalent comparable post of/ Additional Supervisory Post of Head Clerk in Scale No 10 under WBS (ROPA) Rules 1998.

The charge on this account will be met from the budget Head of Accounts "34-2014-00-105-00-001-V-01-01" and "34-2014-00-105-00-005-V-01-01".

Inform all concerned.



District Judge,
Jhargram

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Jhargram

Memo No. 1346(6)/XVII-1

Dated: 30-07-2021

Copy forwarded for information to:-

1. The Registrar General, High Court, Appellate Side, Calcutta
2. The Accountant General(A & E), West Bengal, Treasury Buildings, Kolkata
3. The Principal Accountant General(Audit), West Bengal, Treasury Buildings, Kolkata
4. The Principal Secretary, Government of West Bengal, Judicial Department, Writers' Building, Kolkata
5. The Treasury Officer, Jhargram
6. The Judge-in-Charge, Accounts Department, District Judge's Court, Jhargram
7. Guard File

District Judge,
Jhargram

District Judge,
Jhargram